
**SHER-I-KASHMIR INSTITUTE OF
MEDICAL SCIENCES, (GRANT OF
DEGREES) ACT, 1983**

(Act No. XIII of 1983)

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**SHER-I-KASHMIR INSTITUTE OF MEDICAL SCIENCES,
(GRANT OF DEGREES) ACT, 1983**

(Act No. XIII of 1983)

[Received the assent of the Governor on 13th August, 1983 and published in Government Gazette dated 19th August, 1983.]

An Act to provide for grant of degrees, diplomas, certificates and other distinctions by the institute known as Sher-i-Kashmir Institute of Medical Sciences, Soura, Srinagar.

Whereas the objects of the institute are such as to empower it to grant degrees, diplomas, certificates and other distinctions.

Be it enacted by the Jammu and Kashmir State Legislature in the Thirty-fourth Year of the Republic of India as follows :—

1. *Short title and commencement.* —(1) This Act may be called the Sher-i-Kashmir Institute of Medical Sciences (Grant of Degrees) Act, 1983.

¹[(2) It shall come into force on such date as the Government may, by notification in the *[Government Gazette], appoint.]

2. *Definitions.*— In this Act unless the context otherwise requires,—

- (a) “Government” means the ²[Government of the Union territory of Jammu and Kashmir] ;
- (b) “Institute” means the institute known as Sher-Kashmir Institute of Medical Sciences, Soura. Srinagar.

3. *Power of Institute.*— Notwithstanding anything contained in any other law for the time being in force, the institute shall have and exercise the following powers and perform the following duties, namely :—

- (a) to provide for instruction and research in such branches of science of modern medicines and other allied sciences including physical and biological sciences, as the institute may think fit ;

1. Enforced vide SRO-155 dated 23-04-1984 w.e.f. 1st May, 1984.

* Now Official Gazette.

2. Substituted for “Government of Jammu and Kashmir” by S.O. 1229(E) dated 31.03.2020.

